

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**

**UNSTARRED QUESTION NO.2924**

ANSWERED ON 08.08.2024

**LOSS DUE TO FLOODS IN UTTAR PRADESH**

†2924. SHRI UTKARSH VERMA MADHUR

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Union and the State Governments have provided adequate compensation to the people affected by flood in Lakhimpur Kheri district of Uttar Pradesh in view of loss of lives, property, livestock and massive damage to crops;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Union Government is contemplating to increase the amount of compensation to the said victims;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Union Government is preparing any data of the people who have died due to floods in the country irrespective of the fact whether postmortem is carried out in order to provide the financial assistance to the families of the deceased; and
- (f) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) & (b)** Government of Uttar Pradesh has informed that compensation to the people affected by flood in Lakhimpur Kheri district has been provided in view of loss of lives, property, livestock and massive damage to crops. The details of losses and compensation provided is given at **Annexure**.
- (c) & (d)** The primary responsibility of disaster management rests with the State Government concerned. The Central Government supplements the efforts of the State Government and provides requisite logistics and financial support. The State Government undertakes assessment of damages caused and provide relief assistance from State Disaster Response Fund (SDRF) already placed at their disposal as per Government of India's approved norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature' which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT) set up by Ministry of Home Affairs (MHA).
- (e) & (f)** The data of the people who have died due to floods in order to provide the financial assistance to the families of the deceased is maintained by State Government. However, State wise data on flood damages is compiled by Central Water Commission based on information received from concerned states. Central Water Commission recently (2024) published a 'Report on Flood Damage Statistics (1953-2022)' which covers human lives lost due to floods also. Human lives lost due to floods in the country during the year 2020, 2021 & 2022 has been reported as 1474, 1371 & 1673 respectively.

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 2924 TO BE ANSWERED IN LOK SABHA ON 08.08.2024 REGARDING “LOSS DUE TO FLOODS IN UTTAR PRADESH”.**

The details of losses and compensation provided to people affected by Flood in Lakhimpur District of Uttar Pradesh

<b>S.No</b>	<b>Details</b>	<b>Cases Reported in numbers</b>	<b>Compensation Granted in numbers</b>
1	Loss of lives	0	0
2	Property	585	585
3	Livestock's	0	0
4	Massive damage crops	88546	66885 The process of issuance of compensation to remaining 21661 farmers is in progress.

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